

No.HCLC 58/2021 (74/21)

High Court of Karnataka,
Bengaluru,
Dated: 14.03.2025.

NOTIFICATION

Hon'ble the Chief Justice is pleased to constitute a Committee as per 'The Karnataka Courts – Service of Summons/Notice/Processes/ Documents (Civil Proceedings) by Electronic Mail Rules, 2024, viz., 'Recommendations and Monitoring Committee' (RMC), consisting of:

- (1) Registrar General;
- (2) Registrar (Vigilance);
- (3) Registrar (Judicial);
- (4) Registrar (Computers); and
- (5) Central Project Co-ordinator.

BY ORDER OF HON'BLE THE CHIEF JUSTICE,

Sd/-

(K.S. BHARATH KUMAR)
REGISTRAR GENERAL

Copy to:

01. The Secretary to Hon'ble the Chief Justice, High Court of Karnataka, Bengaluru.
02. The Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Infrastructure & Maintenance)/ Registrar (Review & Statistics)/ Registrar (Computers)/ Registrar (Protocol & Hospitality)/ Registrar (Recruitment)/ Registrar (Administration)/Central Project Co-ordinator (CPC).
03. The Central Project Co-ordinator, High Court of Karnataka, Bengaluru, with a request to take necessary steps to web-host the Notification in the Official Website of the Hon'ble High Court.

04. The Addl.Registrar General/Addl. Registrar (Judicial), High Court of Karnataka at Dharwad and Kalaburagi Benches, for necessary action.
05. Private Secretaries of all the Hon'ble Judges, High Court of Karnataka, Principal Bench at Bengaluru and Benches at Dharwad and Kalaburagi.
06. All the Joint Registrars/Deputy Registrars of the Hon'ble High Court of Karnataka for information and necessary action.
07. The P.S. to the Registrar General, High Court of Karnataka, Bengaluru.
08. All the Assistant Registrars/Section Officers discharging duties on the judicial side of the Hon'ble High Court for information and necessary action.
09. The Section Officer, Establishment Branch of this office, for information.
10. The P.A to Registrar (Judicial) with a direction to circulate to all the Court Officers and Asst. Court Officers of this office.
11. The Chairman, Karnataka State Bar Council, old KGID Building, Bengaluru.
12. The President, Advocates' Association, Bengaluru.
13. The President, Advocates' Association, High Court of Karnataka, Dharwad/Kalaburagi Bench.
14. The President, Women Federation of Lawyers, Bengaluru.
15. The Chief Librarian/Nodal Officer, High Court of Karnataka, Bengaluru.
16. Office copy.